

**Office of the District Judge, Purba Medinipur at Tamluk**

(English Department)

**Order No.96**

**Dated Tamluk, 30.07.2020**

Pursuant to notification No. 1952-RG dated 23.07.2020 of the Hon'ble High Court at Calcutta, and pursuant to the e-mail dated 24.07.2020 received from the Ld. Registrar General, Appellate Side, High Court, Calcutta in respect of conveying the direction of the Hon'ble the Chief Justice that "District Courts will function to such extent as the circumstances may warrant in the opinion of the relevant District Judge" and also keeping in mind the time to time notifications as published by District Magistrate, Purba Medinipur regarding delineation of 'Broad Based Containment Zone' in District Purba Medinipur, the following Judicial Officers of the West Bengal Judicial Service posted under judgeship of Purba Medinipur have been detained during the period from 03.08.2020 to 16.08.2020 as per schedule mentioned below. On the days of their respective detentions, the Judicial Officers of this judgeship shall remain in charges of the Courts of their respective cadres at their respective stations, both in administrative and judicial matters. In view of such, all the detained Judicial Officers shall ensure their physical presence in their respective stations on the days of their detention.

**Detentions**

**In the level of DJ/ADJ**

**At Tamluk**

<b>SI. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Sri. Lokesh Pathak	Addl. District & Sessions Judge, 2nd Court, Tamluk.	03.08.2020 to 06.08.2020
2.	Shri Asish Gupta	Addl. District & Sessions Judge, FTC 1 <sup>st</sup> Court, Tamluk.	07.08.2020 to 11.08.2020

3.	Sri. Partha Sarathi Sen	District & Sessions Judge, Purba Medinipur at Tamluk	12.08.2020 to 15.08.2020
4.	Sri. Lokesh Pathak	Addl. District & Sessions Judge, 2nd Court, Tamluk.	16.08.2020

**At Contai**

<b>SI. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Sri Bikash Banik	Addl. District & Sessions Judge, 1st Court, Contai.	03.08.2020 to 08.08.2020
2.	Smt. Ali Biswas (Sarkar)	Addl. District & Sessions Judge, Fast Track, 1st Court, Contai.	09.08.2020 to 16.08.2020

**At Haldia**

<b>SI. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Sri Anil Kumar Prasad	Addl. District & Sessions Judge, Fast Track Court, Haldia	03.08.2020 to 08.08.2020
2.	Sri Himadari Sankar Ghosh Hazra	Addl. District & Sessions Judge, Haldia.	09.08.2020 to 16.08.2020

**Detentions**

**In the level of Civil Judge (Sr. Div.)**

**At Tamluk**

<b>SI. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Smt. Himika Das Banerjee	Civil Judge (Senior Division), 1st Court, Tamluk, Purba Medinipur	03.08.2020 to 09.08.2020
2.	Sri. Joy Sankar Roy	Civil Judge (Senior Division), 2nd Court, Tamluk, Purba Medinipur	10.08.2020 to 15.08.2020
3.	Smt. Himika Das Banerjee	Civil Judge (Senior Division), 1st Court, Tamluk, Purba Medinipur	16.08.2020

**At Contai**

<b>SI. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Sri Bhaskar Majumdar	Civil Judge (Senior Division) 2nd Court, Contai, Purba Medinipur	03.08.2020 to 16.08.2020

**At Haldia**

<b>SI. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Smt. Arpita Ghosh	Civil Judge (Senior Division), Court, Haldia, Purba Medinipur	03.08.2020 to 16.08.2020

**Detentions****In the level of Civil Judge (Jr. Div.)****At Tamluk**

<b>SI. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Sri Sourav Jana Roy.	Civil Judge (Junior Division), 3rd Court, Tamluk, Purba Medinipur	03.08.2020 to 09.08.2020
2.	Sri Arpit Bhattacharya	Civil Judge (Junior Division), 2nd Court, Tamluk, Purba Medinipur	10.08.2020 to 16.08.2020

**At Contai**

<b>SI. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Smt. Moli Mondal	Civil Judge (Junior Division), 2nd Court, Contai, Purba Medinipur	03.08.2020 to 16.08.2020

**At Haldia**

<b>Sl. No</b>	<b>Name of the Officers</b>	<b>Designation</b>	<b>Date to remain present</b>
1.	Sri Binod Vishwakarma	Civil Judge (Junior Division), Court, Haldia, Purba Medinipur	03.08.2020 to 16.08.2020

It is further ordered that the staff of respective Courts and offices at respective stations shall make themselves available before the Judicial Officers mentioned on the above dates as per their roster duty and put their signatures on the regular attendance registers for the period from 03.08.2020 to 16.08.2020 except on holidays and the day/days of complete lockdown as declared by Govt. of W.B..

Besides this all the judicial officers and staff members are requested to remain present at their respective stations in the flag hoisting ceremony on 15.08.2020.

Office is directed to circulate this order to all concerned and to publish the instant order in the official website of the Judgeship of Purba Medinipur.



District Judge  
Purba Medinipur.  
30-07-2020.

**District Judge  
Purba Medinipur**

**Office of the District Judge, Purba Medinipur at Tamluk**

(English Department)

**Memo No. 1765(45)/XVII-1 Dated Tamluk the 30th day of July 2020**

Copy forwarded to :

1. The Addl. District & Sessions Judge, 1st / 2nd / 3rd Court, Tamluk/Contai.
2. The Addl. District & Sessions Judge, Haldia.
3. The Addl. District & Sessions Judge, Fast Track, 1st,/2nd Court, Tamluk/Contai.
4. The Addl. District & Sessions Judge, Fast Track, Haldia.
5. The Chief Judicial Magistrate, Purba Medinipur.
6. The Addl. Chief Judicial Magistrate, Contai/Haldia
7. The Addl. Chief Judicial Magistrate-II, Haldia
8. The Civil Judge (Sr. Div.), 1st / 2nd Court, Tamluk / Contai /
9. The Civil Judge (Sr. Div.), at Haldia.
10. The Civil Judge (Jr. Div.), 1st/2nd/3rd/Addl. Court, Addl. 1<sup>st</sup>/2<sup>nd</sup> Court, Tamluk /Contai.
11. The Civil Judge (Jr. Div.), Haldia.
12. The Judicial Magistrate, 1st / 2nd / 3rd Court, Tamluk/Contai/Haldia.
13. The Judge in-charge Nazarath Department at Tamluk/Contai/Haldia.
14. The Presidents and the Secretaries Civil and Criminal Bar Association, Tamluk,Contai and Haldia.
15. The System Assistant, District Judge's Court at Tamluk.
16. The Sheristadar, District Judge's Court at Tamluk.
17. The Nazir, District Judge's Court at Tamluk.
18. The Head Clerk, District Judge's Court at Tamluk.
19. The Court Manager, District Judge's Court at Tamluk.

for information and taking necessary action.



District Judge  
Purba Medinipur.  
**30-07-2020.**

**District Judge  
Purba Medinipur**